

DIVISION BENCH

ITEM NO. 111

NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

CP No.(IB)11/ALD/2021

CORAM:

1. SHRI RAJASEKHAR V. K,  
HON'BLE MEMBER (JUDICIAL)
2. SHRI VIRENDRA KUMAR GUPTA,  
HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7<sup>th</sup> FEBRUARY, 2022, 2:30 PM

NAME OF THE COMPANY	GRANITE CENTRE INDIA V/S OMBL INFRAPROJECTS PVT LTD
UNDER SECTION	9 IBC

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING :**

Sh. Udai Chandani, Adv. : *For the petitioner.*

**ORDER**

Ld. Counsel for the operational creditor present. No representation for the corporate debtor.

Ld. Counsel for the operational creditor seeks leave to withdraw the present petition on the ground of out of Court settlement.

In view of the submission made, CP No.(IB)11/ALD/2021 is dismissed as withdrawn. File be consigned to the records.

—Sd—

**Virendra Kumar Gupta**  
Member (Technical)

—Sd—

**Rajasekhar V.K.**  
Member (Judicial)